

- (ii) 128th Report on the Action Taken by Government on the Recommendations/Observations of the Committee contained in its 126th Report on Demands for Grants (2016-17) of Ministry of Commerce and Industry (Department of Industrial Policy and Promotion);
- (iii) 129th Report on the Action Taken by Government on the Recommendations/Observations of the Committee contained in its 125th Report on Demands for Grants (2016-17) of Ministry of Commerce and Industry (Department of Commerce); and
- (iv) 130th Report on Industrial Policy in the Changing Global Scenario.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON COAL AND STEEL**

श्री राम विचार नेताम (छत्तीसगढ़): महोदय, मैं कोयला मंत्रालय की "अनुदान मांगों (2016-17)" संबंधी समिति के अठारहवें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में विभाग संबंधित कोयला और इस्पात संबंधी संसदीय स्थायी समिति के चौबीसवें प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

REPORTS OF THE RAILWAY CONVENTION COMMITTEE

SHRI T. K. RANGARAJAN (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Railway Convention Committee (2014):-

- (i) Sixth Report (Sixteenth Lok Sabha) on 'Rate of Dividend payable by the Railways to the General Revenues for the year 2016-17 and other ancillary matters'.
- (ii) Seventh Report (Sixteenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Second Report (Sixteenth Lok Sabha) on 'Role of IRCON in Infrastructure Building in Indian Railways'.
- (iii) Eighth Report (Sixteenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Third Report (Sixteenth Lok Sabha) on 'Commercial utilisation of surplus Railway Land-Role of Rail Land Development Authority (RLDA)'.